National Industrial Tribunal Award and the instructions issued by the Government of India in this behalf, by recruiting outsiders or promoting junior hands thereby ignoring the rightful claimants; and

(b) if so, what action Government have taken or propose to take in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) No, Sir.

(b) Does not arise. Representations received are examined and dealt with on merits.

## ROLE OF PRIVATE SECTOR IN THE MANU-FACTURE OF DEFENCE STORES

\*111. SHRI K. P. SUBRAMANIA MENON : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Minister for Defence Production has stated at the first conference of Chief Inspectors of Directorate General of Inspection Organisation that private sectors are being increasingly employed for the manufacture of Defence stores;

(b) if so, what are the reasons for employing private concerns for this purpose;

(c) whether Government are considering any proposal to manufacture all Defence stores in Ordnance Factories; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir. The principal suggestion in this respect in the speech was that the manufacture of Defence equipment should be as broad-based as possible and tliat greater effort should be made to familiarise the private sector with Defence specifications and equipment so that they can undertake fuller participation in this.

(b) to (d) Ordnance Factories are equipped and tooled to manufacture a wide range of equipments and will continue to be the sole source of supply of complete arms and filled ammunition. It is, however, not possible for the Ordnance Factories to manufacture the entire range of Defence stores required by the Armed Forces. To achieve maximum selfsufficiency, serious efforts are being made to utilise production facilities in the country, both in the public and private sector, to augment the capacity available in the Defence factories. This would not only help in import substitution and thus save considerable foreign exchange but would also help to build up capacities in the civil sector which may be used in times of emergency. However, this would not be at the cost of public sector.

## POSTS OF JUNIOR SCIENTIFIC ASSISTANTS IN THE E. R. D. L., KIRKEE

\*ii2. SHRI B. K. GAIKWAD: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that in the year 1961 two posts of Junior Scientific Assistants Grade I were reserved, one for persons belonging to the Scheduled Castes and the other for Scheduled Tribes, in the E. R. D. L., Kirkee ;

(b) the number of applications received for these posts;

(c) whether it is a fact that there were duly qualified and experienced persons from among Scheduled Casteapplicants available in the E. R. D. L., Kirkee,

itself;

(d) whether it is a fact that in spite of the availability of Scheduled Caste candidates the post was made unreserved; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (e) The information is being collected and will be laid on the Table of the House.

## FLIGHT OF PAK. AIRCRAFT OVER INDIA

\*ii3. SHRI N. R. MUNISWAMY :

SHRI N. SRI RAMA REDDY:

Will the PRIME MINISTER be pleased to state :

(a) whetiier it is a fact that permission has been given to the Government of Pakistan not only to fly their military aircraft between East and West Pakistan over India but also to land their aircraft on the Indian soil for refuelling purposes;

(b) if so, the circumstances under which such permission has been given; and

(c) what are the terms and conditions under which and the period for which the permission has been given ?